

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10123 of 2021-DB

[Arising out of Order-in-Original/Appeal No MUN-CUSTM-000-APP-105-108-20-21 dated 28.10.2020 passed by Commissioner of CUSTOMS-AHMEDABAD]

HLG TRADING

...Appellant

Through Its Proprietor Shri Gagan Goyal Space E 3 Floor
Ludhiana
Panjab

VERSUS

C.C.-MUNDRA

...Respondent

Office Of The Principal Commissionerate Of Customs, Port User
Buld. Custom House Mundra, Mundra
Kutch
Gujarat-370421

APPEARANCE:

Shri B. Satish Sunder, Shri Shravan Kochar, Advocates for the Appellant
Shri Rajesh R Kurup, Superintendent (Authorized representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING:14.11.2023
DATE OF DECISION:16.11.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10120 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

PALAK